

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMME – Nomination of Smt. N.Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District, to undergo Part-II Mid-Term Practical Training (Phase-2) for one month from 01.10.2019 to 31.10.2019 i.e., visits of various Institution/Govt. Departments as a part of Mid-Term Practical Training at the Telangana State Judicial Academy, Secunderabad – ORDERS – ISSUED.

READ: 1. High Court's Proceedings in Order Roc.No.497/2019-B.Spl., dated 17.06.2019.

2. Letter Roc.No.448/2019/TSJA-Sec'bad, dated 11.09.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.497/2019-B.SPL. DATED: 18.09.2019

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in her letter 2nd read above, the High Court made the following Orders:

Smt. N.Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District (XX Basic Course – 1st batch), who is now undergoing Part-II Mid-Term Practical Training (Phase-3) for two months i.e., from 01.08.2019 to 30.09.2019 at the District Headquarters of her posting i.e., Ongole, Prakasam District, is hereby nominated to undergo Part-II Mid-Term Practical Training (Phase-2) for one month from 01.10.2019 to 31.10.2019 i.e., visits of various Institution/Govt. Departments as part of Mid-Term Practical Training, at the Telangana State Judicial Academy, Secunderabad along with the officers of XXII and XXIII Basic Courses.

- i) Smt. N.Sarada, after completion of her training at the District Headquarters i.e., Prakasam at Ongole by 30.09.2019 is directed to proceed to the Judicial Academy, Secunderabad and report before the Director, Telangana State Judicial Academy, Secunderabad on the Forenoon of 01.10.2019 to attend the said basic training.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Ongole, who is holding full additional charge of the post of II Addl. Junior Civil Judge, Ongole, shall continued to be in full additional charge of the post of II Addl. Junior Civil Judge (Juvenile Court), Ongole, during the said training period of Smt. N.Sarada; and
- iii) On return from training, Smt. N.Sarada, shall take charge of her post i.e., II Addl. Junior Civil Judge (Juvenile Court), Ongole, from Judicial Magistrate of First Class, Special Mobile Court, Ongole and resumes to her duty.

Smt. N.Sarada, will be under the control of Director, Telangana State Judicial Academy, Secunderabad, during the said training period.

At the end of training, the Director, Telangana State Judicial Academy, Secunderabad shall report to the High Court with regard to successful completion of the training by the said officer.

The Prl. District and Sessions Judge, Prakasam at Ongole, is directed to instruct the officer who is holding full additional charge of the post of II Addl. Junior Civil Judge (Juvenile Court), Ongole, to draw the pay and allowances of the said officer during the said training period of Smt. N.Sarada, and send the same to the Officer.



REGISTRAR (IT-CUM-CPC)
FAC.REGISTRAR (VIGILANCE)

To

1. The officer.
 2. The Director, Telangana State Judicial Academy, S.P. Road, Secunderabad-500 003.
 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Prl. District and Sessions Judge, Prakasam at Ongole.
 5. The I Addl. District and Sessions Judge, Prakasam at Ongole.
 6. The II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.
 7. The Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District.
 8. The District Treasury Officer, Prakasam at Ongole.
 9. The Sub-Treasury Officer, Ongole, Prakasam District.
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